NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 129(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY: M/s. Sh. Rajnish Chadha V/s. M/s. Celsius Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATUR

1. MA. AKHIL SIEAR ANV.

2. MR. JATIN MONGIA, ADV.

3. MR. RAJNISH CHARDHA - PETITIONER RESPONDER

1. MR. Saurabh Kalia Z Adus Pes pordade Allians

2. Ms. Aishwarya

Mishre ORDER

Part arguments heard in the pending application. To continue on

23.08.2016.

(Ina Malhotra)

591-

Member (Indicial)

(n. v aradnarajan)

Member (Judicial)